

Name of the Corporate Debtor	Sevenhills Healthcare Private Limited	Date of commencement of CIRP	13-03-2018	List of creditors as on:	16-06-2025
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Annexure 4 - List of Unsecured Financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs

Sl No	Name of Creditor	Amount Claimed	Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
			Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	BIOVISION HEALTHCARE PVT LTD	4,95,019	-	Financial Debt	-	-	No	-	-	4,95,019	-	Note 4.1	
2	FEDERATION OF INDIAN CHAMBERS OF COMMERCE AND INDUSTRY	3,00,000	-	Financial Debt	-	-	No	-	-	3,00,000	-	Note 4.1	
3	NIRMAL HOSPITALITY	90,35,461	-	Financial Debt	-	-	No	-	-	90,35,461	-	Note 4.1	
4	SUNDEEP PURI ASSOCIATES & ADVOCATES	6,69,000	-	Financial Debt	-	-	No	-	-	6,69,000	-	Note 4.1	
5	SURGICON ENTERPRISE	1,36,150	-	Financial Debt	-	-	No	-	-	1,36,150	-	Note 4.1	
6	TRANSCATH THERAPEUTICS LLP	4,12,456	-	Financial Debt	-	-	No	-	-	4,12,456	-	Note 4.1	
7	VERITAS BIOVENTIONS PVT LTD	16,78,000	-	Financial Debt	-	-	No	-	-	16,78,000	-	Note 4.1	
		1,27,26,086	-		-	-		-	-	1,27,26,086	-		

Note

Note 4.1: The claimants have not submitted their claim in the applicable form as provided under the CIRP Regulations, 2016. The Resolution Professional has communicated such defects to the creditors with a request to submit the claim in the applicable form. Basis the above the claim has been classified as "Amount Not Admitted".